

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3538
TO BE ANSWERED ON 17th MARCH, 2021

HAIR EXPORT

3538. SHRI SRIDHAR KOTAGIRI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has noticed any irregularities in declaring value of raw, semi, fully processed hair per tonne for the last three years;
- (b) if so, the details thereof;
- (c) the action taken by the Government on the companies exporting hair using under pricing;
- (d) whether the Government has plans on export of semi processed hair (HS 6703) to minimum export pricing per kilo based on sizes to stop using under invoicing; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

(a) to (c): The Government has received representations regarding under invoicing and smuggling of raw human hair. The matter has been referred to the Ministry/Agencies concerned for necessary action.

(d) to (e): At present, there is no plan to impose Minimum Export Price on export of semi processed hair (HS 6703). There are no separate ITCHS codes for different lengths of hair. The price of hair varies depending on the length of the hair.
